IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-59/14 (ND)/2017

In the matter of:

Mandira Marketing Ltd.

....PETITIONER

SECTION:

Under Section 14 (1)

Order delivered on 04.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Surinder Vashishtha, Advocate

For the Respondent

: -

ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Petition is allowed. Detailed order to follow.

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit 04.10.2017